

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP03/14	55/16	Hearing	397 398	K.N.Vasudev Adiga & 2 others Vs. Vasudev Adigas Fast Food (P) Ltd & 5 others.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

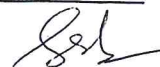
SIGNATURE

(Petitioner)

Respondent)

1. SIVARAMA KRISHNAN

for Petitioner.



Advocate

7859799922

K.G. RAGHAVAN Sr. Counsel

2. VIVEK . B.S.

for Resp. 2-5

Vivek BS

9035456477

Counsel for Petitioner is present. Counsel for R-2 to 5 is also present. Counsel for R-2 to 5 reported that he has filed CA 03/14 UNDER Section 8 of Arbitration and Conciliation act and that the said application may be taken up for hearing. Counsel for petitioner reported that he have served notice on R-1 Company and that he would submit proof of service on the next hearing. There is no representation for R-1 Company. IA 03/14 be listed on 19.04.2017 for hearing. Both sides are directed to proceed with IA 03/14. Meanwhile proof for service on R-1. Counsel for Petitioner further reported that he has also filed some more applications. Registry is directed to list the other documents filed by Petitioner on 19.04.2017.

MEMBER (J)

MEMBER (T)